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W.P.No.20299 of 2020

THE HON'BLE CHIEF JUSTICE
and
SENTHILKUMAR RAMAMOORTHY, J.

(Order of the Court was made by *the Hon'ble Chief Justice*)

This petition pertains to the measures taken both at the Central and at the State level, in the light of the divers strains of the virus compendiously going by the name of Covid 19 being discovered. The Union has issued a revised set of guidelines through the Ministry of Home Affairs. Such guidelines are dated February 17, 2021 and specifically take into account the travellers from Brazil, South Africa and United Kingdom and the protocol to be followed in such regard.

2. The State says that the guidelines issued by the Union are being strictly adhered to by the State.

3. In the meantime, home grown variants of the virus have been noticed in Amaravati and Akola, which are not too far away. So as not to add to the burden of the administration in general, no immediate orders are passed on this petition, except to take on record the guidelines that have been issued on February 17, 2021 to deal with the other variants.

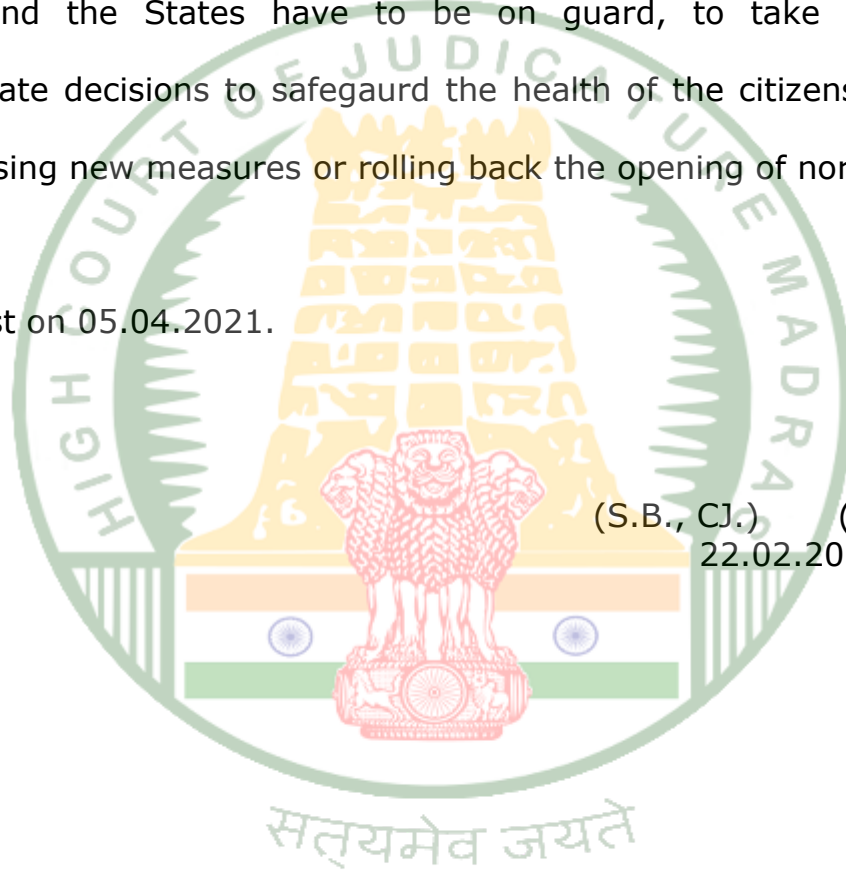
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4. Let the matter appear six weeks hence and it is hoped that the other variants discovered may not be as virulent or more infectious than the original version. It is, however, made clear that both the Union and the States have to be on guard, to take immediate appropriate decisions to safeguard the health of the citizens, whether by imposing new measures or rolling back the opening of normal life.

List on 05.04.2021.

kpl

(S.B., CJ.) (S.K.R., J.)
22.02.2021



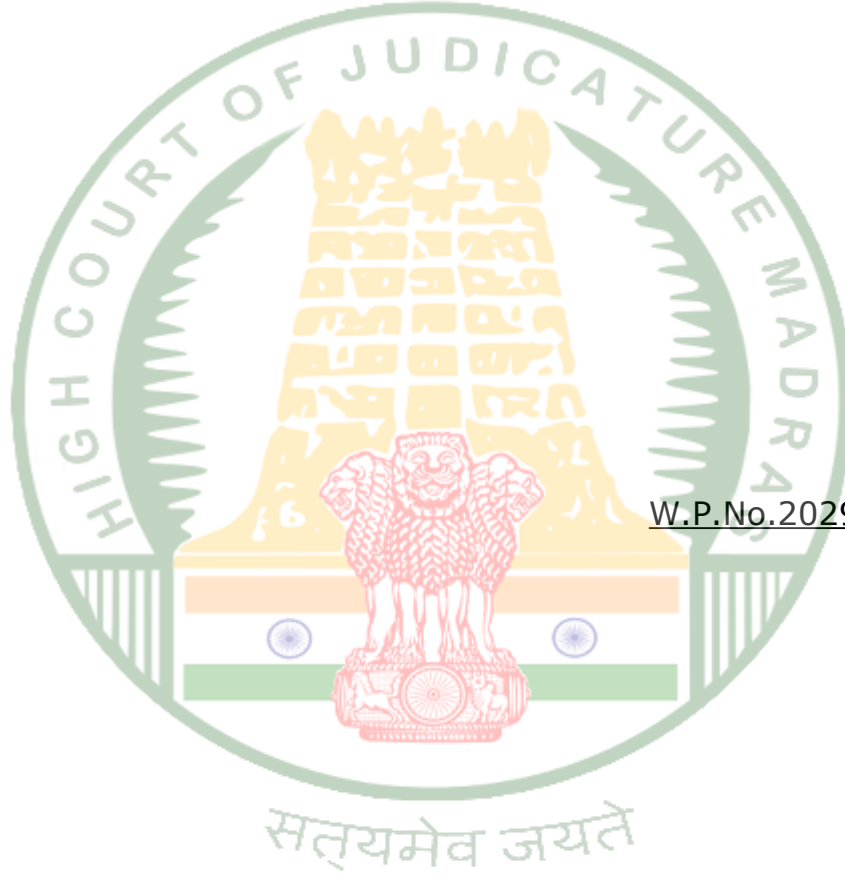
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